

ITEM NO.21

COURT NO.2 SECTION II
(HEARING THROUGH VIDEO CONFERENCING)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.485/2018

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 15-11-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
[IN CHAMBERS]

For Appellant(s) Ms. Garima Prashad, Sr. Adv./AAG
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At the request of Ms. Garima Prashad, learned Senior Advocate appearing for the appellant, eight weeks' time is granted to the appellant State to comply with the direction of this Court.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER